

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

15. C.P. 1014/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.11.2019**

NAME OF THE PARTIES: Amit Kumar Mehta

V/s

JM Ferro Alloys Private Limited.

SECTION 213,241,242 & 244 OF COMPANIES ACT, 2013

ORDER

At the request of both sides, list this matter on 09.01.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/RS/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)